

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

27. C.P.(IB)-796(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.09.2022**

NAME OF THE PARTIES: TATA CAPITAL FINANCIAL SERVICES LIMITED

Vs.

AKSHAY SUNIL SHAH

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**12.10.2022.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
//Rajeev//

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)